

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.09.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal Ashish Tiwar

For Admission (Fresh Case)

2.	Comp. App (AT) (Ins) No. 785 of 2021	Amanat Randhawa Hotels Pvt. Ltd. Vs. Shashi Kant Nemani Resolution Professional of Aryavir Buildcon Pvt. Ltd. & Ors.	Kumar Anurag Singh	
-----------	--	--	--------------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**